

8.110-8(R)

30secy(MM)
21.01.16



ALL INDIA FORWARD BLOC CENTRAL COMMITTEE

H-305, 2nd Floor, New Rajinder Nagar, New Delhi-110060

Telefax : +91-11-28744273

E-mail: forwardbloc@forwardbloc.org

Website : www.forwardbloc.org

अखिल हिन्द फारवर्ड ब्लाक

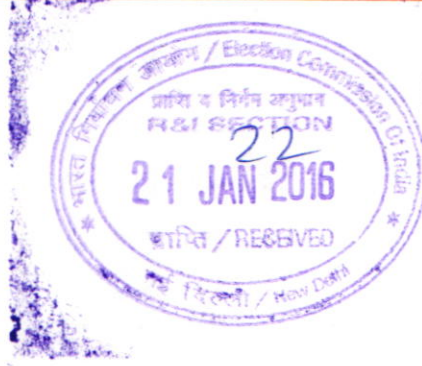
آل انڈیا فارورڈ بلاک

Ref. No. FB/DL/16/7

Dated: 21st January, 2016

To,

Shri Malay Mallick,
Secretary,
Nirvachan Sadan,
Ashoka Road,
New Delhi.



Ref.: ECI Letter No. 76/EE-LA/Bihar/2015/PPEMS dated 12th January, 2016 subject to submission of Part Election Expenditure Statement to be filed of Bihar Legislative Assembly, 2015 - regarding.

Dear Sir,

Kindly refer to your letter stated above regarding furnishing of statement of election expenditure by All India Forward Bloc for the General Election to the Legislative Assembly of Bihar.

Except flag of worth Rs. 76000/- was distributed to the Bihar State All India Forward Bloc Committee, there is no expenses has been incurred by our Central Headquarter or the State Office.

Thanking you.

Sincerely yours,

(Debabrata Biswas)
General Secretary



STATEMENT OF ELECTION EXPENDITURE

1. Name of political party : **ALL INDIA FORWARD BLOC**
2. Election to the Legislative Assembly of Bihar.
3. Date of Announcement of Election : 9th September, 2016

Part A

5. Details of Election Expenditure incurred/authorized at National/Central headquarter

| | | |
|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|
| 5.1 | a. Opening Balance of Party funds at Party Central Headquarters (On date of announcement of election) | Nil |
| | Description | |
| | (i) Cash in Hand | |
| | (ii) Bank Balance (State Bank of India, Branch Parliament House, New Delhi) | |
| | Total | Nil |
| 5.2 | a. Gross receipts of Party Central Headquarters from all sources from the announcement of election to the date of completion of election | |
| | Description | |
| | (i) Cash | |
| | (ii) Cheque or draft etc. | |
| | (iii) In kind (Received complimentary goods or services from any person/entity) (Please mention details and notional value of such item-goods or services such as helicopter services etc. received as complimentary from any person / entity. | |
| | Total | Nil |
| 5.3 | a. Gross Expenditure / authorized by Party Central Headquarters for general party propaganda from the announcement of election to the date of completion of election (if more than one state are involved, then the state wise total expenses incurred by the Party Central Head Quarters is to be given in schedule-1) | |
| | (i) Cash | Nil |
| | (ii) Cheque/Draft Etc. | 76000 |
| | (iii) Expenditure authorized, but remaining outstanding on date of completion of election. | Nil |
| | Total | 76000 |
| | b. Break up of the above general party propaganda expenses incurred authorized by Party Central Headquarters. | Nil |
| | (i) Travel Expenses of Star Complainers as mentioned in explanation 1 of Section 77 or R.P. Act, 1951 (Detail to be enclosed in format given in Schedule 2) | Nil |
| | ii. Travel Expenses of leaders other than state campaigner. (Detail to be enclosed in format given in schedule – 2A) | Nil |
| | iii. Expenses on Media advertisement (Print and electronic, bulk sms, cable, website, TV channels etc.) on General Party Propaganda. (Details to be enclosed in format given in schedule – 3) | |
| | iv. Expenses on Publicity Materials including poster, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc. for general party propaganda. (Details to be enclosed in format given in Schedule-4) | 76000 |
| | v. Expenses on Public meetings / processions/rally etc. for general party propaganda. (Details to be enclosed in format given in Schedule-5) | |
| | vi. Any other expenses towards General Party propaganda (Details to be enclosed in format given in Schedule-6) | Nil |